GCA NO.110/94 in OA 1593/93

11-4-96

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

The applicant had challenged the order dated 26.7-93 transferring him from Alignation to Sikandara. The OA was registered on 21-10-93 and the interim order was passed on 16-12-1993, and the operation of the order of transfer was stayed.

2. In the CA the respondents have stated and also filed a copy of the order dated 11-2-1994 by which the said order of transfer has been cancelled. In view of the said, the contempt petition is already adjudicated and is accordingly dismissed. The notices Assert are discharged

Member (A') Vice O

Vice Coliman

Dube /